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O.A. No.345/2007

Order Dated 16.01.2008

Coram : Hon'ble Shri C.R. Mohapatra, Member(A)

Mr. D.P. Dhalsamant, Ld. Counsel appears for the applicant and seeks permission to withdraw this Original Application for which he has filed a Memo on 15.01.08. As he informs, that the Respondents have allowed the applicant to appear ~~before~~ ^{for} the interview and hence there is nothing further to press in this Original Application.

None appears for the Respondents. Permission for withdrawal of this Original Application is allowed.

Accordingly, this Original Application is disposed of being withdrawn.


MEMBER (A)